

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:752  
ANSWERED ON:27.02.2015  
IMPORT DUTY ON PULSES  
Azad Shri Kirti (JHA)

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to impose duty on import of chickpeas;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to impose import duty on any other pulses; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a to d) As on date, the import duty on pulses is 'Nil' which is valid upto 31st March, 2015. The Department of Commerce has not moved any proposal for imposition of any duty on import of chickpeas or any other pulses.